

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000043/2022	IREL (INDIA) LTD. VS M/S. ORISSA STEVEDORES LTD.	NARENDRA KISHORE MISHRA VS	// (//
2	BLAPL/0013155/2022	DHANAMALI MUKHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /283 /2022 S.D.J.M.,ATHMALLIK(Anugul) GR/0001206/2022
3	BLAPL/0013156/2022	MAHESH SANDHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /417 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000032/2022
4	BLAPL/0013157/2022	JAYADEV PANDEY @ PALTU PANDEY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /227 /2022 JMFC, BODEN(Nuapada) CT/0000219/2022
5	BLAPL/0013158/2022	BANAMALI MUKHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /284 /2022 S.D.J.M.,ATHMALLIK(Anugul) GR/0001207/2022
6	BLAPL/0013159/2022	BANAMALI MUKHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /283 /2022 S.D.J.M.,ATHMALLIK(Anugul) GR/0001206/2022
7	BLAPL/0013160/2022	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	ANUP KUMAR PATTANAIAK VS	KHARABEL NAGAR P.S. /204 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004093/2022
8	BLAPL/0013161/2022	RAHUL NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CHANDAKA P.S. /255 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000501/2022
9	BLAPL/0013162/2022	RAM BADANAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MUDULIPODA /83 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000051/2022
10	BLAPL/0013163/2022	MANTU @ BASANTA SAHU VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	SORO /386 /2022 J.M.F.C.,SORO(Baleshwar) CT/0000826/2022
11	CMAPL/0000829/2022	M/S MEENA ZARDA UDYOG PVT. LTD. VS UNION OF INDIA	ADV. VS	// (//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	CMAPL/0000830/2022	JUGAL KISHORE MISHRA VS COLLECTOR, SAMBALPUR	ADV. VS	// 0 //
13	CMP/0001413/2022	BRUNDABATI MISHRA VS PRAFULLA JENA	ASHOK KUMAR SARANGI VS	// 0 //
14	CMP/0001414/2022	PRAMOD KUMAR PANDA VS PRASANTA KUMAR PANDA	NARAYAN PRASAD PARIJA VS	// 0 //
15	CMP/0001415/2022	M.D. ODISHA STATE COOPERATIVE MARKETING FEDERATION (MARKFED) VS M/S.TULASI MORDEN RICE MILL, KENDRAPARA	ADV. VS	// 0 //
16	CMP/0001416/2022	GOVINDA CHANDRA SAHU VS SRIRAM SAHU	SOUMYA MISHRA VS	// 0 //
17	CMP/0001417/2022	NANDA KISHORE SWAIN VS SECRETARY GENERAL ADMINISTRATION DEPARTMENT, BBSR	S.S.JENA VS	// 0 //
18	CMP/0001418/2022	TUNILATA NAYAK VS BIJAYALAXMI BISWAL	SAMIR KUMAR MISHRA VS	// 0 //
19	CONTC/0008184/2022	CHANDRA SEKHAR NAYAK VS VIJAY AMRUTA KULANGE, COMMNR., BBSR MUNICIPAL CORPORATION	ADV VS	// 0 //
20	CONTC/0008185/2022	NIBEDITA DAS VS ASWATHY S, I.A.S.	DR. JITENDRA KUMAR LENKA VS	// 0 //
21	CONTC/0008186/2022	PRAMOD KUMAR BEHURA VS ASWATHY S, I.A.S.	DR. JITENDRA KUMAR LENKA VS	// 0 //
22	CONTC/0008187/2022	NAVA KUMARI SAHU VS SAGARIKA NATH, IPS	ADV VS	// 0 //
23	CONTC/0008188/2022	LAMBODAR BHOI	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

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		VS	VS	0
24	CONTC/0008189/2022	MANGAJ DHANAJI RAHSO, I.F.S. DIBYA LOCHAN PATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
25	CONTC/0008190/2022	MAGAJ DHANAJI REHSO, I.F.S. SURATA PRADHAN	PRAMOD KUMAR KUANR	//
		VS	VS	0
26	CONTC/0008191/2022	DHANANJAYA KISAN, ZONE OFFICER LAND ACQUISITION, DEOGARH GAJENDRA BEHERA	ADV	//
		VS	VS	0
27	CONTC/0008192/2022	SHENBAGAM MANTHIRAM, CHIEF EXECUTIVE OFFICER, TPCODL, BBSR ABHAYA PUTEL	MANOJ KUMAR PATI	//
		VS	VS	0
28	CONTC/0008193/2022	CHANCHAL RANA, I.A.S. PADMA CHARAN BEHERA	UMA CHARAN MISHRA	//
		VS	VS	0
29	CONTC/0008194/2022	DR.MONA SHARMA, I.A.S. NALINI RANJAN MISHRA	SESHADEV DASH	//
		VS	VS	0
30	CONTC/0008195/2022	SATYBRATA SAHU, IAS NINI ARUKHA	SWAPNIL ROY	//
		VS	VS	0
31	CONTC/0008196/2022	ANU GARG, IAS ISWAR CHANDRA JENA	ADV.	//
		VS	VS	0
32	CONTC/0008197/2022	ANU GARG, IAS BIPIN KUMAR MOHANTY	ADV.	//
		VS	VS	0
33	CONTC/0008198/2022	BHASKAR JYOTI SHARMA, IAS GURU CHARAN RANJIT@PAN	PRAMOD KUMAR KUANR	//
		VS	VS	0
34	CONTC/0008199/2022	DHANANJAYA KISAN, ZONE OFFICER LAND ACQUISITION, RENGALI DAM PROJECT, DEOGARH SURAT PRADHAN	PRAMOD KUMAR KUANR	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :31/12/2022**

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35	CONTC/0008200/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH KUNTALA DEHURI VS	PRAMOD KUMAR KUANR VS	// // ()
36	CONTC/0008201/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH MAITHILI DEHURY VS	PRAMOD KUMAR KUANR VS	// // ()
37	CONTC/0008202/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH MAITHILI DEHURY VS	PRAMOD KUMAR KUANR VS	// // ()
38	CONTC/0008203/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH BRUNDABAN NAIK VS	PRAMOD KUMAR KUANR VS	// // ()
39	CONTC/0008204/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH SURAT PRADHAN VS	PRAMOD KUMAR KUANR VS	// // ()
40	CONTC/0008205/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH NARESH RANJIT@PAN VS	PRAMOD KUMAR KUANR VS	// // ()
41	CONTC/0008206/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH PRASANNA KUMAR DEHURY VS	PRAMOD KUMAR KUANR VS	// // ()
42	CONTC/0008207/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH JAGANNATH NAYAK@PAN VS	PRAMOD KUMAR KUANR VS	// // ()
43	CONTC/0008208/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH SASHADEB DEHURI@PRADHAN VS	PRAMOD KUMAR KUANR VS	// // ()
44	CONTC/0008209/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH SANTOSH KUMAR NAIK@PAN VS	PRAMOD KUMAR KUANR VS	// // ()
45	CONTC/0008210/2022	DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH JHASA KETAN NAIK@PAN VS	PRAMOD KUMAR KUANR VS	// // ()
		DHANANJAYA KISAN,ZONE OFFICER LAND ACQUISITION,RENGALI DAM PROJECT,DEOGARH		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

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46	CRLA/0001236/2022	SADANANDA MISHRA VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	VIGILANCE PS (BERHAMPUR) /41 /2001 () //
47	CRLA/0001237/2022	SIPU @ MANOJ PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /73 /2022 () //
48	CRLMC/0004307/2022	ASHISH KUMAR AGARWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MAHILA P.S. BUXIBAZAR /96 /2020 () //
49	CRLMC/0004308/2022	PARAKHITA BAIHAL@BAITHALA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /125 /2020 () //
50	CRLMC/0004309/2022	AKHILA KUMAR PUROHIT VS STATE OF ODISHA(VIG.)	PRIYAMBADA SARANGI VS	SAMBALPUR VIGILANCE /73 /2017 () //
51	CRLMC/0004310/2022	ASIMUDDIN KHAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KOREI /286 /2020 () //
52	CRLMC/0004311/2022	KARNA BALIAR SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUTHAY VS	KOTOAGARH /10 /2007 () //
53	CRLMC/0004312/2022	DEBESH CHANDRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE TOWN /182 /2013 () //
54	CRLMC/0004313/2022	CHINTAN JOSHI VS STATE OF ODISHA	DEVASHIS PANDA VS	S.P.(CID-CRL),CUTTACK /13 /2017 () //
55	CRLMP/0002702/2022	RAMEN KUMAR DAS VS STATE OF ODISHA	KAMADEV MOHANTY VS	/ /0 () //
56	CRLMP/0002703/2022	RAMA CHANDRA SAHOO VS STATE OF ODISHA	A.C.RATH VS	/ /0 () //
57	CRLMP/0002704/2022	RAMA CHANDRA SAHOO	A.C.RATH	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMP/0002705/2022	DHARINDHAR TRIPATHY	BRAJA MOHAN SARANGI	//0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMP/0002706/2022	RAMAKRUSHNA PATTANAİK	JAYADEBA BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/0002707/2022	GOLAK BIHARI DAS @ GOLAKHA BIHARI DAS	LALITENDU BHUYAN	//0
		VS	VS	()
		STATE OF ODISHA		//
61	GUAP/0000006/2022	SNIGDHARANI SAMANTARAY @ MANGARAJ	UMAKANTA BARIK	//
		VS	VS	()
		LAXMINARAYAN SAMANTARAY		//
62	JCRLA/0000118/2022	ALOK BEHERA	ADV.	//0
		VS	VS	()
		STATE OF ODISHA		//
63	MACA/0000782/2022	MAGMA HDI G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	()
		AMBIKA BEHERA		//
64	RPFAM/0000368/2022	PITABAS BARIK	ATMAJIT MANMITH DAS	//
		VS	VS	()
		BAIJAYANTI BARIK		//
65	RPFAM/0000369/2022	UGRASENA JENA	LINGARAJ SARANGI	//
		VS	VS	()
		BISHNUPRIYA BEHERA		//
66	RSA/0000393/2022	PRAFULLA KUMAR PATEL	PRAFULLA CH. BISWAL	//
		VS	VS	()
		PRAMOD MEHER		//
67	RSA/0000394/2022	SIBA BADAİK @ MISTRY	Byomokesh Sahoo	//
		VS	VS	()
		STATE OF ODISHA		//
68	WA/0001826/2022	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	WA/0001827/2022	SOMANATH BEHERA STATE OF ODISHA VS	SAROJA KANTA SAMAL, A.G.A. VS	// // ()
70	WA/0001828/2022	NIMAIN CHARAN NAHAK STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // ()
71	WA/0001829/2022	BIKRAM GOCHHAYAT STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
72	WA/0001830/2022	SUJIT KUMAR MOHANTY DEBADATTA MISHRA VS	SAMIR KUMAR MISHRA VS	// // ()
73	WA/0001831/2022	STATE OF ODISHA STATE OF ODISHA VS	SAROJA KANTA SAMAL, A.G.A. VS	// // ()
74	WA/0001832/2022	PRADYUMNA KUMAR DAS STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C. (S AND ME) VS	// // ()
75	WA/0001833/2022	KALYANI MOHANTY STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C. (S AND ME) VS	// // ()
76	WA/0001834/2022	SADHU CHARAN BISWAL STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C. (S AND ME) VS	// // ()
77	WA/0001835/2022	BHAGABAN SUBUDHI STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C. (S AND ME) VS	// // ()
78	WP(C)/0037131/2022	AKHILA KUMAR MAJHI BIRSA TIRKEY VS	KOUSIK ANANDA GURU VS	// // ()
79	WP(C)/0037132/2022	STATE OF ODISHA SURENDRA KUMAR PRADHAN VS	SAMIR KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :31/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	WP(C)/0037133/2022	RAGHABANANDA DALAI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
81	WP(C)/0037134/2022	PRAVA RANJAN MISHRA VS STATE OF ODISHA	TAPASWINI SAHU VS	// 0 //
82	WP(C)/0037135/2022	THE EXECUTIVE ENGINEER(ELE.), BBSR ELECTRICAL VS THE GRIEVANCE REDRESSAL FORUM, TPCODL, BBSR	DEBENDRA KUMAR MOHANTY VS	// 0 //
83	WP(C)/0037136/2022	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
84	WP(C)/0037137/2022	RAMESH CHANDRA SETHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
85	WP(C)/0037138/2022	SANTOSH KUMAR KANUNGO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
86	WP(C)/0037139/2022	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
87	WP(C)/0037140/2022	DAMBURDHAR MANDAL VS SECY.,DEPT. OF SCHOOL AND MASS EDUCATION, GOVT. OF ODISHA	MOHAMMAD AKRAM VS	// 0 //
88	WP(C)/0037141/2022	SOUBHAGYA MANJARI MISHRA VS STATE OF ORISSA	ATMAJIT MANMITH DAS VS	// 0 //
89	WP(C)/0037142/2022	GIRIJA SANKAR SATAPATHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
90	WP(C)/0037143/2022	RAMAKANTA BEHERA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
91	WP(C)/0037144/2022	ASHUTOSH SAHU	SHASHIBHUSAN BISWAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	WP(C)/0037145/2022	SECY.,BOARD FO SECONDARY EDUCATION, ODISHA PUSPANJALI HOTA	SABYASACHI MISHRA	//
		VS	VS	0
93	WP(C)/0037146/2022	STATE OF ODISHA RAMESH CHANDRA BARIK	SABYASACHI MISHRA	//
		VS	VS	0
94	WP(C)/0037147/2022	STATE OF ODISHA JAGABANDHU DAS	SAMIR KUMAR MISHRA	//
		VS	VS	0
95	WP(C)/0037148/2022	COMMISSIONER, CONSOLIDATION, ODISHA BUDHIRAM SINGH	PRAFULLA KUMAR RATH	//
		VS	VS	0
96	WP(C)/0037149/2022	STATE OF ODISHA NIRANJAN SETHI	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
97	WP(C)/0037150/2022	STATE OF ODISHA MD. YUNUS ALISA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
98	WP(C)/0037151/2022	STATE OF ODISHA SURA BEHERA	GOPAL PRASAD JENA	//
		VS	VS	0
99	WP(C)/0037152/2022	THE PRINCIPAL SECY. TO GOVT OF INDIA BIRAJA PRASAD MOHANTY	JYOTI PATNAIK	//
		VS	VS	0
100	WP(C)/0037153/2022	STATE OF ODISHA SABITA BEHERA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
101	WP(C)/0037154/2022	STATE OF ODISHA GOURAHARI ROUT	JYOTI PATNAIK	//
		VS	VS	0
102	WP(C)/0037155/2022	COLLECTOR AND DIST.MAGISTRATE, DHENKANAL MATAJI MALIK	RAMESH KUMAR SAHU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WP(C)/0037156/2022	STATE OF ODISHA NARESH SAHOO VS	JYOTI PATNAIK VS	// // ()
104	WP(C)/0037157/2022	COLLECTOR AND DIST.MAGISTRATE, DHENKANAL MAKAR BEHERA VS	SWAPNIL ROY VS	// // ()
105	WP(C)/0037158/2022	STATE OF ODISHA ANIRUDHA BISWAL VS	ULLASH CHANDRA MOHANTY VS	// // ()
106	WP(C)/0037159/2022	STATE OF ODISHA BHAGABAN MAJHI VS	TUKUNA KUMAR MISHRA VS	// // ()
107	WP(C)/0037160/2022	COLLECTOR, NABARANGPUR RAMA KANTA MOHANTY VS	SESHDEV DASH VS	// // ()
108	WP(C)/0037161/2022	STATE OF ODISHA ABHAYA PUTEL VS	MANOJ KUMAR PATI VS	// // ()
109	WP(C)/0037162/2022	STATE OF ODISHA KARUNAKAR BEHERA VS	SWAPNIL ROY VS	// // ()
110	WP(C)/0037163/2022	STATE OF ODISHA BHASKAR ARUKHA VS	SWAPNIL ROY VS	// // ()
111	WP(C)/0037164/2022	STATE OF ODISHA DHIRENDRA GIRI VS	SWAPNIL ROY VS	// // ()
112	WP(C)/0037165/2022	STATE OF ODISHA M/S. ANJALI MOTORS, PHULBANI VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
113	WP(C)/0037166/2022	PUNJAB NATIONAL BANK, SASTRA DIV.,NEW DELHI GANGADHAR JENA VS	SWAPNIL ROY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

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114	WP(C)/0037167/2022	DARPANARAYANA PATI VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
115	WP(C)/0037168/2022	RATNAKAR JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
116	WP(C)/0037169/2022	PADMALAVA KHADIA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
117	WP(C)/0037170/2022	BASANTA KUMAR DHIR VS STATE OF ORISSA	DILLIP RAY VS	// 0 //
118	WP(C)/0037171/2022	SATY POLAI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
119	WP(C)/0037172/2022	BHAGIRATHI BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
120	WP(C)/0037173/2022	SANJUKTA BISHOYI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
121	WP(C)/0037174/2022	SATYA BRATA PALITA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
122	WP(C)/0037175/2022	SUNIL KUMAR ROUL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0037176/2022	SUBHRASMITA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
124	WP(C)/0037177/2022	SHREE NILAMADHAB JEW THAKUR BIJE NIJAGRUHA VS PRINCIPAL SECY TO GOVT. OF ODISHA, LAW DEPT., BBSR	ABASUDENBARIK VS	// 0 //
125	WP(C)/0037178/2022	KAILASH CHANDRA MOHANTY	DILLIP RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WP(C)/0037179/2022	STATE OF ODISHA HEMALATA SAHOO	MANORANJAN NAYAK	//
		VS	VS	0
127	WP(C)/0037180/2022	STATE OF ODISHA GANESH PRASAD DAS	DILLIP RAY	//
		VS	VS	0
128	WP(C)/0037181/2022	STATE OF ODISHA BHUBANANANDA ROUT	AJAYA KUMAR MOHARANA	//
		VS	VS	0
129	WP(C)/0037182/2022	STATE OF ODISHA PRATAP CHANDRA BARAD	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
130	WP(C)/0037183/2022	STATE OF ODISHA MD. IDRIS SAHA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
131	WP(C)/0037184/2022	STATE OF ODISHA ABHIMANYU MAHANTA	KUNAL KUMAR SWAIN	//
		VS	VS	0
132	WP(C)/0037185/2022	STATE OF ODISHA GOVERNING BODY OF SRI SRI RAMESWAR SANSKRIT MAHAKULIA RAYAGADA	KUNAL KUMAR SWAIN	//
		VS	VS	0
133	WP(C)/0037186/2022	STATE OF ODISHA TILU PATEL	KUNAL KUMAR SWAIN	//
		VS	VS	0
134	WP(C)/0037187/2022	STATE OF ODISHA HEMANTA KUMAR PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
135	WP(C)/0037188/2022	STATE OF ODISHA MARCIA TOPPO	MANOJ KUMAR PATI	//
		VS	VS	0
136	WP(C)/0037189/2022	STATE OF ODISHA DINAKRUSHNA PATTNAIK	KISHORE KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0037190/2022	THE CHAIRMAN, APPEAL SUB-COMMITTEE, SHREE JAGANNATH TEMPLE, PURI GOVERNING BODY OF SAHAJANAGAR SANSKRIT MAHAPRASTHANA, BINAASORE	MANOJ KUMAR NAYAK	// //
		VS	VS	0
138	WP(C)/0037191/2022	STATE OF ODISHA DINAKRUSHNA PATNAIK	KISHORE KUMAR MISHRA	// //
		VS	VS	0
139	WP(C)/0037192/2022	THE CHAIRMAN, APPEAL SUB-COMMITTEE, SHREE JAGANNATH TEMPLE, PURI BISWARANJAN PATNAIK	MANOJ KUMAR NAYAK	// //
		VS	VS	0
140	WP(C)/0037193/2022	STATE OF ODISHA ABDUL KHALID	BRAJA MOHAN SARANGI	// //
		VS	VS	0
141	WP(C)/0037194/2022	BM, RELIANCE GEN. INS. LTD.,SUNDARGARH BASUDEV MOHAPATRA	LALITENDU BHUYAN	// //
		VS	VS	0
142	WP(C)/0037195/2022	STATE OF ODISHA M/S. PANDA HOME APPLIANCES, KENDRAPARA	BRAJA MOHAN SARANGI	// //
		VS	VS	0
143	WP(C)/0037196/2022	REGIONAL MANAGER, RBI, BBSR THE EXECUTIVE ENGINEER(ELECTRICAL), TPNODL, RAIPUR	SHREANANDA DASH	// //
		VS	VS	0
144	WP(C)/0037197/2022	PREM KUMAR DAS SUMITRA BHOI	PRADEEP KUMAR SAHOO	// //
		VS	VS	0
145	WP(C)/0037198/2022	THE CEO, TPCODL, BBSR GOLATI KUMAR SAGARIA	KRISHNA CHANDRA SAHU	// //
		VS	VS	0
146	WP(C)/0037199/2022	STATE OF ODISHA THE EXECUTIVE ENGINEER(ELECT.), TPNODL, RAIPUR	SHREANANDA DASH	// //
		VS	VS	0
147	WP(C)/0037200/2022	ADITYA SETH JAGANNATH DASH	KUNAL KUMAR SWAIN	// //
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0037201/2022	JADUNATHA MOHAPATRA VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	// 0 //
149	WP(C)/0037202/2022	THE EXECUTIVE ENGINEER (ELE.), BBSR ELECTRIC VS THE GRIEVANCE REDRESSAL FORUM, TPCODL, BBSR	MANENDRA KUMAR MOHANTY VS	// 0 //
150	WP(C)/0037203/2022	GOURI GURUM VS CONTROLLER OF ACCOUNTS, ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
151	WP(C)/0037204/2022	M.SANKAR PRASAD DORA VS CHAIRMAN CUM MD, ODISHA STATE ROAD TRANSPORT CORP., BBSR	 VS	// 0 //
152	WP(C)/0037205/2022	BIDYADHAR SWAIN VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
153	WP(C)/0037206/2022	NARAYAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR PATTANAYAK VS	// 0 //
154	WP(C)/0037207/2022	AJAY KUMAR PRADHAN VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
155	WP(C)/0037208/2022	LABANYA BEHERA VS STATE OF ORISSA	MANAS RANJAN BADAJENA VS	// 0 //
156	WP(C)/0037209/2022	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
157	WP(C)/0037210/2022	BASANTI BEHERA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
158	WP(C)/0037211/2022	KALU PUJARI VS STATE OF ORISSA	MANAS RANJAN BADAJENA VS	// 0 //
159	WP(C)/0037212/2022	KALU PUJARI	MANAS RANJAN BADAJENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ORISSA		//
160	WP(C)/0037213/2022	SUBASH CHANDRA MISHRA	SATYABRATA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
161	WP(C)/0037214/2022	SHYAM SUNDAR SASMAL	JAJATI KESHARI KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
162	WP(C)/0037215/2022	DILLIP KUMAR TULSIYAN	PRANAYANEE DASMOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0016800/2022	RAJESH SWAIN	PRATIK NAYAK	BADAMBADI /396 /2022
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0016801/2022	KUMA GOUDA	UMAKANTA BARIK	JHARIGAM /228 /2022
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0016802/2022	BAPUJI MALLIK	MANOJ KUMAR PANDA	KAMAKHYANAGAR /303 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0016803/2022	BIGHNARAJ MUNA	SIDDHARTH PRASAD MISHRA	MAHILA PS SAMBALPUR /105 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0016804/2022	KAMALA KANTA SATAPATHY	LAXMI NARAYAN RAYATSINGH	//0
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0016805/2022	PRAMOD OJHA @ PRAMOD KUMAR OJHA	PRADIP KUMAR PATNAIK	NAYAPALLI P.S. /716 /2022
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0016806/2022	BRAHMANANDA ROUT	ASHOK KUMAR SAHOO	MAHILA P.S.(BBSR) /125 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0016807/2022	KAPILA SATAPATHY	LAXMI NARAYAN RAYATSINGH	//0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0016808/2022	STATE OF ODISHA BUDHIMANI JENA VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /450 /2022 ()
172	ABLAPL/0016809/2022	STATE OF ODISHA DILIP NAIK VS	SIDDHARTHA PRASAD MISHRA VS	// BHAWANIPATNA SADAR /416 /2021 ()
173	ABLAPL/0016810/2022	STATE OF ODISHA KAPILA SAMANTARAY VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /450 /2022 ()
174	ABLAPL/0016811/2022	STATE OF ODISHA SIBANANDA SWAIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// TANGI /257 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :31/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	79/2022 ARBA/43/2022	IREL (INDIA) LTD.-MP	NITISH KUMAR MISHRA
2	328/2022 CONTC/6747/2022	PRADIPTA KUMAR PRADHAN-MP	
3	462/2022 CRLMP/2701/2022	KABITA BEHERA-MP	DEEPAK KUMAR SAMANTARAY
4	473/2022 RPFAM/369/2022	UGRASENA JENA-MP	LINGARAJ SARANGI
5	474/2022 RPFAM/368/2022	PITABAS BARIK-MP	ATMAJIT MANMITH DAS
6	1335/2022 RSA/393/2022	PRAFULLA KUMAR PATEL-MP	PRAFULLA CH. BISWAL
7	1336/2022 RSA/393/2022	PRAFULLA KUMAR PATEL-MP	PRAFULLA CH. BISWAL
8	1337/2022 RSA/394/2022	SIBA BADAIAK @ MISTRY-MP	Byomokesh Sahoo
9	1338/2022 RSA/394/2022	SIBA BADAIAK @ MISTRY-MP	Byomokesh Sahoo
10	1457/2022 CMP/1415/2022	M.D, ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD, MURKHA, JINPA	
11	1458/2022 CMP/1417/2022	NANDA KISHORE SWAIN-MP	S.S.JENA
12	1459/2022 CMP/1417/2022	NANDA KISHORE SWAIN-MP	S.S.JENA
13	1460/2022 CMP/1418/2022	TUNILATA NAYAK-MP	SAMIR KUMAR MISHRA
14	1592/2022 MACA/782/2022	MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
15	2377/2022 CRLA/1236/2022	SADANANDA MISHRA-MP	UMA CHARAN MISHRA
16	2378/2022 CRLA/1236/2022	SADANANDA MISHRA-MP	UMA CHARAN MISHRA
17	2739/2022 ABLAPL/15812/2022	BIJAY KUMAR SAHOO @ VIJAY-MP	ASHOK KUMAR APAT
18	3337/2022 CRLMC/4307/2022	ASHISH KUMAR AGARWAL-MP	SAROJ KUMAR PADHY
19	3338/2022 CRLMC/4308/2022	PARAKHITA BAIHAL @BAITHALA-MP	PRIYA RANJAN SINGH
20	3339/2022 CRLMC/4309/2022	AKHILA KUMAR PUROHIT-MP	PRIYAMBADA SARANGI
21	3340/2022 CRLMC/4310/2022	ASIMUDDIN KHAN-MP	ASHOK KUMAR SARANGI
22	3341/2022 CRLMC/4313/2022	CHINTAN JOSHI-MP	DEVASHIS PANDA
23	4289/2022 WA/1826/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
24	4290/2022 WA/1826/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
25	4291/2022 WA/1827/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
26	4292/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.

27	WA/1827/2022 4293/2022	DEBADATTA MISHRA-MP	SAMIR KUMAR MISHRA
28	WA/1830/2022 4294/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
29	WA/1828/2022 4295/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
30	WA/1828/2022 4296/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
31	WA/1829/2022 4297/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
32	WA/1829/2022 4298/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
33	WA/1829/2022 4299/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
34	WA/1831/2022 4300/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
35	WA/1831/2022 4301/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
36	WA/1832/2022 4302/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
37	WA/1832/2022 4303/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
38	WA/1832/2022 4304/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
39	WA/1833/2022 4305/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
40	WA/1833/2022 4306/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
41	WA/1833/2022 4307/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
42	WA/1834/2022 4308/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
43	WA/1834/2022 4309/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
44	WA/1834/2022 4310/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
45	WA/1835/2022 4311/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
46	WA/1835/2022 4312/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
47	WA/1835/2022 4313/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
48	18117/2022 WP(C)/36936/2022	UNION OF INDIA-MP	KAILASH CHANDRA KAR, SR. PANEL COUNSEL
49	18118/2022 WP(C)/36936/2022	UNION OF INDIA-MP	KAILASH CHANDRA KAR, SR. PANEL COUNSEL
50	18119/2022 WP(C)/20252/2018	DURGANANDA MAHAKUL-MP	BASUDEV BARIK
51	18120/2022 WP(C)/19829/2022	MAN MOHAN SAHU-MP	SRIKAR KUMAR RATH
52	18121/2022 WP(C)/6867/2017	BASANTA KUMAR LENKA-MP	
53	18122/2022 WP(C)/22653/2020	RANJAN KUMAR BEURA-MP	DAYANANDA MOHAPATRA
54	18123/2022 WP(C)/37041/2022	LAXMI SAHOO-MP	HRUDANANDA MOHAPATRA
55	18124/2022 WP(C)/37132/2022	SURENDRA KUMAR PRADHAN-MP	SAMIR KUMAR MISHRA
56	18125/2022 WP(C)/37133/2022	RAGHABANANDA DALAI-MP	SAMIR KUMAR MISHRA
57	18126/2022 WP(C)/37134/2022	PRAVA RANJAN MISHRA-MP	TAPASWINI SAHU

58	18127/2022 WP(C)/37135/2022	THE EXECUTIVE ENGINEER(ELE.), BBSR ELECTRICAL DIVISION	DIPENDRA KUMAR MOHANTY
59	18128/2022 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIAK-MP	SUDHANSHU SEKHAR PRATAP
60	18129/2022 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIAK-MP	SUDHANSHU SEKHAR PRATAP
61	18130/2022 WP(C)/37140/2022	DAMBURDHAR MANDAL-MP	MOHAMMAD AKRAM
62	18131/2022 WP(C)/37147/2022	JAGABANDHU DAS-MP	SAMIR KUMAR MISHRA
63	18132/2022 WP(C)/37149/2022	NIRANJAN SETHI-MP	SIDDHARTH PRASAD MISHRA
64	18133/2022 WP(C)/37149/2022	NIRANJAN SETHI-MP	SIDDHARTH PRASAD MISHRA
65	18134/2022 WP(C)/37150/2022	MD. YUNUS ALISA-MP	SIDDHARTH PRASAD MISHRA
66	18135/2022 WP(C)/37150/2022	MD. YUNUS ALISA-MP	SIDDHARTH PRASAD MISHRA
67	18136/2022 WP(C)/37153/2022	SABITA BEHERA-MP	PRASANTA KUMAR SATAPATHY
68	18137/2022 WP(C)/37159/2022	BHAGABAN MAJHI-MP	TUKUNA KUMAR MISHRA
69	18138/2022 WP(C)/37161/2022	ABHAYA PUTEEL-MP	MANOJ KUMAR PATI
70	18139/2022 WP(C)/37170/2022	BASANTA KUMAR DHIR-MP	DILLIP RAY
71	18140/2022 WP(C)/37176/2022	SUBHRASMITA JENA-MP	AJAYA KUMAR MOHARANA
72	18141/2022 WP(C)/37181/2022	BHUBANANANDA ROUT-MP	AJAYA KUMAR MOHARANA
73	18142/2022 WP(C)/37183/2022	MD. IDRIS SAHA-MP	SIDDHARTH PRASAD MISHRA
74	18143/2022 WP(C)/37183/2022	MD. IDRIS SAHA-MP	SIDDHARTH PRASAD MISHRA
75	18144/2022 WP(C)/37188/2022	MARCIA TOPPO-MP	MANOJ KUMAR PATI
76	18145/2022 WP(C)/37194/2022	BASUDEV MOHAPATRA-MP	LALITENDU BHUYAN
77	18146/2022 WP(C)/37196/2022	THE EXECUTIVE ENGINEER(ELECTRICAL), TPNODL, BALASORE	SUBASH CHANDRA MISHRA
78	18147/2022 WP(C)/37199/2022	THE EXECUTIVE ENGINEER(ELECT.), TPNODL, RAIRANGPUR	SUBASH CHANDRA MISHRA
79	18148/2022 WP(C)/37200/2022	JAGANNATH DASH-MP	KUNAL KUMAR SWAIN
80	18149/2022 WP(C)/37202/2022	THE EXECUTIVE ENGINEER (ELE.), BBSR ELECTRICAL DIVISION	DIPENDRA KUMAR MOHANTY
81	18150/2022 WP(C)/37213/2022	SUBASH CHANDRA MISHRA-MP	SATYABRATA MOHANTY
82	18151/2022 WP(C)/37215/2022	DILLIP KUMAR TULSIYAN-MP	PRANAYANEE DASMOHAPATRA
83	18152/2022 WP(C)/37215/2022	DILLIP KUMAR TULSIYAN-MP	PRANAYANEE DASMOHAPATRA